

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

233. CP/88(MB)2023

IN THE MATTER OF

Beena Bharatkumar Suchak

... Petitioner

Vs

Dombivali Paper Manufacturing Company Pvt Ltd

... Respondent

Rule 11 of NCLT, Section 58(3), 59 & 56 of Companies Act, 2013

Order Delivered on 01.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **12.06.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/